36

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 27.8.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER	:
PETITION NUMBER	: CA/164&165/CAA/2018
NAME OF THE PETITIONER(S)	: SCM MICRO SYSTEMS PVT LTD
NAME OF THE RESPONDENT(S)	: IDENTIV PVT LTD
UNDER SECTION	: 230

S.No.	NAME (IN CAPITAL)	DESIGNATION / REPRESENTATION BY WHOM	SIGNATURE
1)	P. RAJ KUMAR JHABAKH	COUNSEL FOR IT DEPT	
2)	Kishan Sharan Mishra	Practicing Company Secretary for Applicant	

ORDER

Counsel for the Petitioner present. Counsel for the Income-tax Department present. It has been submitted by the Counsel for the Income-tax Department that time be granted to obtain reply from the authorities as he has already communicated the matter to the concerned authorities. At request, time is enlarged. Put up on **03.09.2018 at 10.30 A.M.**

-sd-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

SV